

(ग) इस सम्बन्ध में सरकार ने क्या कार्य ली है, श्री

(घ) क्या सरकार इस मामले में एक उच्चस्तरीय जांच करायेगी ?

रक्षा मंत्री (श्री स्वर्ण सिंह) : (क) से (घ) आउटरीय फैक्टरी, शाहजहापुर के कसिय-अप-ग्रे के विरुद्ध सरकार को शिकायतें प्राप्त हुई हैं जिनकी जांच-पड़ताल की जा रही है ।

हिमाचल प्रदेश में चाय बागानों के मजदूरों को भविष्य निधि, बोनस तथा आवास सुविधायें

598. श्री हुकम चन्द कछवाय : क्या अन्न मंत्री यह बताने की कृपा करेंगे कि

(क) क्या हिमाचल प्रदेश के चाय बागानों के मजदूरों को भविष्य निधि बोनस, आवास तथा चिकित्सा सुविधाएं नहीं दी जा रही है, और

(ख) यदि हाँ तो ऐसे चाय बागानों के नाम क्या हैं और मजदूरों को ये सुविधाएं मुनिश्चित बनाने के लिए राज्य सरकार ने क्या कार्यवाही की है और केन्द्रीय सरकार का विचार इस संबंध में क्या कार्यवाही करने का है ?

अन्न मंत्रालय में उपमंत्री (श्री बालगोविन्द वर्मा) : (क) और (ख) अपेक्षित सूचना एकत्र की जा रही है और यथा समय सभा की मेज पर रख दी जायेगी ।

कर्मचारी भविष्य निधि की राशि जमा न करने के कारण मैसर्स जे. बी. मधाराम एण्ड कम्पनी बवालियर के विरुद्ध कार्यवाही

599. श्री हुकम चन्द कछवाय : क्या अन्न मंत्री 5 दिसम्बर, 1974 के अतारकित प्रश्न संख्या 3318 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि

(क) अपने कर्मचारियों की भविष्य निधि की राशि जमा न करने लिये सरकार ने मैसर्स जे. बी. मधाराम एण्ड कम्पनी, बवालियर के विरुद्ध अब तक क्या कार्यवाही की है ;

(ख) वर्ष 1972-73 तथा 1973-74 के दौरान भविष्य निधि की बिलम्ब से जमा की गई राशियां किस-किस तारीख को जमा की गईं तथा उनकी राशि कितनी कितनी थी, और

(ग) सरकार ने उक्त कम्पनी के विरुद्ध क्या कार्यवाही की है ?

अन्न मंत्रालय में उपमंत्री (श्री बालगोविन्द वर्मा) : (क) से (ग) भविष्य निधि प्राधिकारियों न सूचित किया है कि सूचना एकत्र की जा रही है और यह यथामय सभा की मेज पर रख दी जायेगी ।

E.C Grade Aluminium to Karnataka Electricity Board

600 SHRI K LAKAPPA Will the Minister of STEEL AND MINES be pleased to state

(a) whether any request has been received from Karnataka Government in the recent past for supply of E C Grade aluminium to Karnataka Electricity Board, and

(b) if so, the quantity allotted?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : (a) and (b) In January 1975 a request was made by the State Government of Karnataka for a special allotment of 350 tonnes of E C grade aluminium for meeting the additional requirements of the State Electricity Board in connection with the programme for energisation of pumpsets. It has not been possible to allocate additional metal.

against the request of the Government of Karnataka and similar requests from other State Governments as the entire estimated production of EC grade aluminium metal for 1974-75 had already been allocated to the various units for the manufacture and supply of cables/conductors etc against the orders placed by the State Electricity Boards

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO 3326 DATED 5TH DECEMBER, 1974 REGARDING ACCUMULATE OF MANGANESE ORE

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) While answering the question in Lok Sabha on 5th December 1974 an error had occurred in mentioning the name of the Steel Plant which takes its supply of manganese ore from Manganese Ore (India) Limited. The name of the Plant should be read as Bhilai Steel Plant instead of Bokaro Steel Limited in penultimate sentence of the Answer to Parts A and C of the Question

After the Unstarred Question No 3326 had been answered on 5th December 1974 in the Lok Sabha it was noticed that an error had occurred in mentioning the name of the Steel Plant which takes its supply of manganese ore from Manganese Ore (India) Limited. It was proposed to issue a corrigendum but it came to the notice of the Department of Steel that the printed version of the Question had already been released. As there was little time left before the closure of the Session for a statement to be laid on the table of the House correcting the reply this could not be done during that Session
12 00 hrs

RE BUSINESS OF THE HOUSE

श्री मधु मिश्र : अध्यक्ष महोदय
कार्य-सूची और एग्जिस्ट आफ बिजिनेस के
1रे में मेरा व्यवस्था का समाव है। लेकिन

अगर आप सबमिशन के रूा म सुनना चाहते
है, तो उस तरह सुन लिये।

SHRI S M BANERJEE (Kanpur)
In the order Paper it is shown that a call attention notice had been admitted regarding jute workers strike. You must have read in today's newspapers that efforts had been made by certain agencies under the influence of the Indian Lute Mill owners Association IJMA to see that the workers resume work without any settlement. That is why we tabled yesterday and the day before also an adjournment motion. We wanted the adjournment should be admitted. The call attention notice does not give opportunities to all to express their opinion.

I would only request you in all humility that this Calling Attention may be kindly converted into a discussion for three or four hours today.

MR SPEAKER We did it yesterday. How long will it continue?

SHRI INDRAJIT GUPTA (Alipore)
We may have a discussion after the Railway Budget has been presented.

MR SPEAKER I will ask the Minister. As you know this has been coming up for the last days. The proposal is that the Calling Attention may not be taken up but after the Railway Budget is presented we can give them some time for discussion today.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B SHANKARANAND) Let it be discussed in the Business Advisory Committee. We are meeting at 3 O'Clock.

MR SPEAKER Yes. No objection.

SHRI INDRAJIT GUPTA If the Government says that they are not agreeable to a discussion and we lose the Calling Attention?

MR SPEAKER I shall try to see that time is made available.